# LOK SABHA UNSTARRED QUESTION NO.265 TO BE ANSWERED ON 24<sup>TH</sup> JUNE, 2019

### LPG Pipeline

# 265. SHRI DEVJI M. PATEL: SHRI SUDHAKAR TUKARAM SHRANGARE: SHRI RODMAL NAGAR: SHRI P.P. CHAUDHARY:

# पेट्रोलियम और प्राकृतिक गैस मंत्री

### Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether LPG pipelines have been or are being laid by all the three public sector oil marketing companies in the country;

(b) if so, the details thereof, State and Metropolitan city-wise especially in regard to Latur district of Maharashtra;

(c) whether any action is proposed to be taken by the Government to expedite the work of laying LPG pipelines in the metropolitan cities and if so, the details thereof and if not, the views of the Government in this regard;

(d) whether the Government proposes to lay LPG pipelines in all the metropolitan cities including those in Madhya Pradesh and all the districts including Jalore and Sirohi in Rajasthan; and

(e) if so, the details thereof along with the time by which it is likely to be done and if not, the intention of the Government in this regard?

# ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेंन्द्र प्रधान)

### MINISTER PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) Yes Sir. The total length of LPG pipeline network in the country is 8,296 Km comprising of the following pipelines:-

(i) Panipat-Jalandhar LPG Pipeline (Length: 280 Km)

- (ii) Paradip-Haldia-Durgapur LPG pipeline (Length: 673 Km); (extension of pipeline to Patna and Muzaffarpur results in total length of 918 Km)
- (iii) Ennore-Trichy-Madurai LPG pipeline (Length: 615 Km)
- (iv) Kandla-Gorkhpur LPG pipeline (Length: 2757 Km)
- (v) Jamnagar-Loni LPG pipeline (Length: 1414 Km)
- (vi) Vizag-Secunderabad LPG pipeline (Length: 621 Km)
- (vii) Mangalore-Hassan-Mysuru-Yediyuru LPG pipeline (Length: 356 Km)
- (viii) Uran-Chakan/Shikrapur LPG pipeline (Length: 168 Km)
- (ix) Hassan-Cherlapally LPG pipeline (Length: 680 Km)
- (x) Mumbai-Uran LPG pipeline (Length: 29 Km)
- (xi) Kochi-Coimbatore-Salem LPG pipeline (Length: 458 Km)

(c) to (e) LPG pipelines are laid from refineries to LPG bottling plants usually situated outside the city limits. Petroleum and Natural Gas Regulatory Board (PNGRB) established under the PNGRB Act, 2006 in the year 2007 is the authority to grant authorization for laying of LPG pipelines. Entities that propose to lay, build, operate or expand a pipeline apply to the Board for obtaining an authorisation under this Act.

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